

State level with non-official experts in various fields and to augment the capabilities of their Planning Departments. One of the units to be set up under this scheme is the regional district planning unit which will provide guidance and technical back-up to the regional and district Planning authorities. Two thirds of the additional expenditure incurred by the State Governments on this account is being borne by the Centre.

(4) The Centre has impressed upon the States to involve the people in the planning process. States have been specifically requested to enlist the fuller participation of the Members of Parliament and Legislature in seeing that the plans are adequately formulated and properly executed.

(5) The Planning Commission has, all along, stressed the need for multi-level planning. This implies identification of local resources and assessment of local potentials and priorities. So far as the involving of villages in plan formulation is concerned, State Governments are advised that in the matter of identifying the requirements for social services and inputs and taking locational decisions in respect of infrastructural facilities, the view of the Panchayats should be invariably taken into consideration. The National Programme of Minimum Needs which is an integral feature of the Fifth Five Year Plan and is designed to take care of the social consumption needs of the villages/local areas on a norm-oriented and location specific basis, has been drawn up and is to be implemented with the participation of the village communities.

The overall policy with regard to decentralisation of planning is that while units smaller than the district would participate in identifying potentials and problems and in implementation of programmes, planning as an integrated function will be undertaken only at the district level in view of the considerations of viability, availability of inter-related data and structure of administrative hierarchy.

Political Affiliation of Persons Arrested in Gujarat under M.I.S.A.

5571. SHRI JYOTIRMOY BOSU : Will the Minister of HOME AFFAIRS be pleased to state:

(a) the names and political affiliation of persons detained under M. I. S. A. in connection with the recent food agitation in Gujarat; and

(b) the specific charges against each person ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : (a) and (b). Information is being collected from the State Government and will be laid on the Table of the House.

Central Assistance for Employment Guarantee Scheme in Maharashtra

5572. SHRI ANNASAHAB GOKHINDE : Will the Minister of PLANNING be pleased to state :

(a) whether the Government had provided Central assistance on a matching basis for the employment guarantee scheme of the State of Maharashtra;

(b) whether it is proposed to continue the matching contribution for the scheme as a centrally sponsored scheme in the Fifth Five Year Plan period;

(c) the estimated amount required by the State Government for the scheme during the year 1974-75; and

(d) the allocations made for the same for the year 1974-75 and for the Fifth Plan period ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) and (b). Under the Special Employment Programme for States and Union Territories initiated in 1972-73, the Government of Maharashtra was allowed Central assistance with the understanding that the State would provide a matching contribution to an equal extent. The Employment Guarantee Scheme was one of the many schemes formulated and implemented by the Government of Maharashtra under the Special Employment Programme in 1972-73 and in 1973-74. However, the Special Employment Programme is not being continued from 1974-75 onwards by the Central Government.

(c) and (d). An outlay of Rs. 7.50 crores has been included in the overall ceiling of Rs. 274.85 crores approved by the Planning Commission for the State's Annual Plan 1974-75. As the size and the content of the Fifth Plans of States including that of Maharashtra have yet to be finally determined, it is not possible to indicate at this stage the allocations which would be made for various schemes within the Fifth Five Year Plans of various States.

Building for Departmental Telegraph Office at Sangli

5574. SHRI ANNASAHEB GOTKHINDE: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the present Departmental Telegraph Office at Sangli (Maharashtra) is situated in a rented building which is inconvenient to the public;

(b) whether new buildings of the department have been completed there and the Departmental Telegraph Office has not been shifted in these buildings; and

(c) whether there is public discontentment regarding the same and if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (PROF. SHER SINGH) : (a) The present Departmental Telegraph Office (DTO) at Sangli is in a rented building.

(b) A new building for the Post Office with Telegraph branch planned before the opening of a DTO at Sangli has been completed, but the shifting has not been effected due to inadequate accommodation for locating the new DTO also in this building.

(c) No complaint from the public has been received.

Guidelines for take over of Sick Industries

5575. SHRI DHAMANKAR :

SHRI R. P. ULAGANAMBI :

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether the Steering Group of the Planning Commission has made certain suggestions regarding take-over of the sick industries in the country; and

(b) if so, whether these recommendations have been accepted by Government to serve as future guidelines?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI M. B. RANA) : (a) and (b). A Special Group of the Planning Commission have made certain suggestions regarding causes underlying sickness of engineering units and preventive as well as remedial measures to be taken. It has been decided to take suitable steps to implement these recommendations.